

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

C.P. 36/2003 IN
ORIGINAL APPLICATION NO: 814/98

TRIBUNAL'S ORDER

DATED: 7.3.2003

{Per K.V. Sachidanandan, Member (J)}

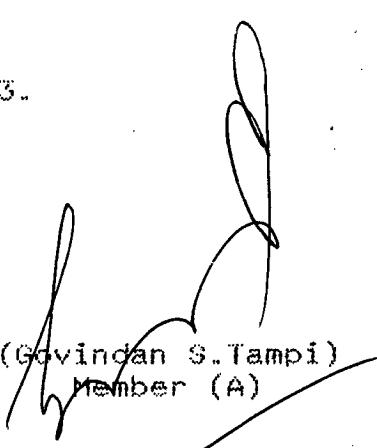
Mrs. Neelima Gohad with Shri S.P. Saxena counsel
for the applicant.

It is pointed out that the order of the Tribunal
dated 25.1.1999 and a Review has been filed and the same
has been rejected on 28.5.2002. No action has been taken
by the respondents. The present petitioner is the legal
heir.

Issue notice to respondent No. 2, Shri Hari
Uniyal, Engineer-in-Chief and respondent No. 3, Maj. Gen.
J.F. Dhaliwal, Chief Engineer in the OA, returnable
within four weeks. For the present presence of alleged
contemnor is exempted.

List the case on 11.4.2003.


(K.V. Sachidanandan)
Member (J)


(Govindan S. Tamai)
Member (A)

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Notices
order/Judgement despatched to
Applicant/Respondent (s)
on 29/3/03
R 31/3/03